

Annexure-4
Name of the corporate debtor: Ashiana Ispat Limited
Date of commencement of CIRP: 03.07.2026
List of Creditors as on: 26.07.2026

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Claim categorized as acceptable under regulation 13 of IBBI (CIRP), Regulations 2016	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% Of Voting share in CoC						
1	Moneywise Financial Services Private Limited	16.07.2026	60,85,171.00	60,46,093.05	Unsecured Debt	No	No	14.60	Nil	Nil	Nil	39,077.95	-	The IRP Sought Clarification
2	Kotak Mahindra Bank	17.07.2026	7,72,40,406.18	6,90,54,254.44	Unsecured Debt	No	No	85.39	Nil	Nil	Nil	81,86,151.74	-	The IRP Sought Clarification
3	Legend Gourmet PB Private Limited	23.07.2026	10,00,00,000.00	0.00	Unsecured Debt	No	YES	0.00	Nil	Nil	Nil	10,00,00,000.00	-	Related Party Claim and The IRP sought Clarification
Total			18,33,25,577.18	7,51,00,347.49				100.00				10,82,25,229.69		